

17.08.2020

Matter is taken up through Video Conferencing (Cisco Webex), hosted by Reader of the Court Sh. Davinder Singh Bisht.

Present (on screen): Sh. Harsh Kumar Sharma, Ld. Counsel for appellant/
convict.

Appellant/convict in person.

Sh. Amit Jindal, Ld. PP for the CBI/respondent.

Sh. Davinder Singh Bisht, Reader, Sh. Kripal Singh Sajwan, Sr.P.A, Sh. Hardeep Singh, Ahlmad and Sh. Manish Kumar, Asstt. Ahlmad are also present through Video Conference.

After part argument for 10/15 minutes repeated poor connection disrupted the proceeding and in these circumstances on the joint request of both the parties, matter is adjourned to **02.09.2020 at 11.30 AM** for arguments on appeal.

Screen signed copy of the order be sent to the Computer Branch for uploading the same on the official website of the Court. The signed copy of order shall be placed on record as and when physical hearing of the Court resumes.



(Harish Kumar)
Special Judge (PC Act) CBI-20,
Rouse Avenue District Court,
New Delhi/17.08.2020